

Declaration of Assets and Liabilities

Year 2023-24

I, BRITNANDAN YADAV

son/daughter/wife of

LATE SUKHDEO YADAV

aged 45

years, belonging to

BIHAR LEGISLATIVE ASSEMBLY

service and presently working as

JUNIOR CLERK

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	80,000/-	SUNITA DEVI	NEHA KUMARI	JYOTI KUMARI	ROHIT RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	50,000/- In SBI, RAJA BAZAR	5000/- in SBI HATHWA GOPALGANJ	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Splendor RR-01, 2984	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-8og. 1,50,000/- APPROX	Gold-8og. 1,50,000/- Silver- 20og-40,000	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	AC 1.5TON,	NIL	NIL	NIL

NISHA GHARTI
10,000/-
SBI
HATHWA
GOPALGANJ

NIL

NIL

NIL

NIL

NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Britnandun Yadav

यदव (पति)
हस्ताक्षर

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21/24

08/02/24

2019
12/2/24

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Do
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 BISHA, Joint family	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	10 DHUR 14 Patua 10,00,000/- Approx Joint family	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	Share Share Ancestral Ancestral Property Property	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal loan, SBI,	7,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Bris Nandan Yadav

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - ABCPY1899E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1154

Gender :- M (M/F)

Date of Birth :- 14/09/1978 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Brij Nandan Yadav
Name of Employee: BRIJ NANDAN YADAV
Designation: JUNIOR CLERK
Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA
Date: 08.02.24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.